

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**T.A.61/7624/2020**

This the 22<sup>nd</sup> day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Shahnaz Bano; aged 30 years, W/o Sh. Mohd. Rafiq, R/o Judda, Tehsil Arnas District Reasi.

.....Applicant

(Advocate: Mr. Sandeep S. Somaria)

**Versus**

1. State of Jammu and Kashmir through Commissioner/ Secretary to Government Health Department Jammu and Kashmir Government, Civil Secretariat, Jammu.
2. Mission Director, National Health Mission Nagrota, Jammu.
3. Chairman, District Health Society, National Health Mission, District Development Commissioner, Reasi.
4. Chief Medical Officer, Reasi, Vice Chairman, District Health Society, National Health Mission, Reasi.
5. Block Medical Officer, Mahore, District Reasi.

.....Respondents

(Advocate: Mr . Amit Gupta, Id. AAG)

## **ORDER [ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**



At the outset, learned counsel for the applicant submits that this petition may be dismissed as not pressed.

2. Accordingly, the petition is dismissed as not pressed.

**(DINESH SHARMA)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*JNS*